

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) NO.405 OF 2018

In the matter of:

Pr. Commissioner of Income Tax

Appellant

Vs

ROC, Delhi & Ors

Respondents:

Present:

Mr. Piyush Goyal, Advocate for appellant

Mr. Raj Pal Singh, Advocate for Respondent.

ORDER

09.07.2019- Mr. Piyush Goyal, Advocate appearing on behalf of the appellant submits that the arguing counsel Mr. Zoheb Hossain, is on his legs before the Hon'ble Apex Court. In view of the same the appeal is adjourned for hearing.

Post the appeal for admission (after notice) on **29th July, 2019.**

(Justice Bansi Lal Bhat)

Member (Judicial)

(Mr. Balvinder Singh)

Member (Technical)

Bm/nn